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Title: Ruling regarding notices of Adjournment Motion.

HON. SPEAKER: Hon. Members, I have received notices of Adjournment Motion from Sarvashri Mallikarjun Kharge, Jyotiraditya M. Scindia, Kodikunnil Suresh, Shrimati P.K. Sreemathi Teacher, Dr. A. Sampath, Sarvashri Shailesh Kumar *alias* Bulo Mandal, Jitendra Chaudhary, Jai Prakash Narayan Yadav, Prof. Saugata Roy, Sarvashri P. Karunakaran, Md. Badaruddoza Khan, N.K. Premachandran, Sudip Bandyopadhyay and P.K. Biju on different issues.

The matters, though important, do not warrant interruption of business of the day. The matters can be raised through other opportunities.

I have, therefore, disallowed all the notices of Adjournment Motion.

...(Interruptions)